NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. 47/2016
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017

NAME OF THE COMPANY : M/S. Apar Industries Ltd.
V/s
Supreme Alloys Ltd.

SECTION OF THE COMPNANIES ACT: 433(e),434

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

ORDER

Despite second call, there is no representation for and on behalf of the petitioner. Post the matter for the appearance of the petitioner on 08.05.2017.

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
18.04.2017